

MINISTER OF 'STAT& IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRI DILIP RAY): Sir, I move the
following Motion:—

"That this House concurs in the
recommendation of the Lok Sabha that the
Rajya Sabha do agree to nominate seven
Members from Rajya Sabha to associate
with the Committee on Public Undertakings
of the Lok Sabha for the term ending on the
30th April, 1999 and do proceed to elect in
such manner as the Chairman may direct,
seven Members from among the Members
of the House to serve on the said
Committee."

*The question was put and the motion was
adopted.*

**MOTION FOR ELECTION TO THE
COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES**

THE MINISTER OF STATE OF THE
MINISTRY OF COAL AND THE MINISTER
OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS (SHRI DILIP
RAY): Sir, I move the following Motion:—

"That this House resolves that the Rajya
Sabha do join the Committee of both the
Houses on the Welfare of Scheduled Castes
and Scheduled Tribes for the term ending
on the 30th April, 1999 and do proceed to
elect, in accordance with the system of
proportional representation by means of the
single transferable vote, ten Members from
among the members of the House to serve
on the said Committee."

*The question was put and the motion was
adopted.*

SHRI ASHOK MITRA (West
Bengal): Sir.....

SHRI JIBON ROY (West Bengal):
Sir

MR. CHAIRMAN: Please sit down.
(*Interruptions*). Please sit down. (*Interruptions*).
Please sit down. I will call you (*Interruptions*).
As agreed, I will allow you one. Shri Gurudas
Das Gupta (*Interruptions*).

SHRI JIBON ROY: They are deploying the
Army. (*Interruptions*).

श्री बलवन्त सिंह रामूवालिया (उत्तर प्रदेश): सर,
आर्मी को बुलाया जा रहा है।... (व्यवधान)...

MR. CHAIRMAN: Please sit down.
(*Interruptions*).

श्री सनातन बिसि (उड़ीसा): आर्मी को क्यों बुलाया
जा रहा है?... (व्यवधान)...

SHRI JIBON ROY : They are deploying the
Army (*Interruptions*)

MR. CHAIRMAN: Please sit down.
(*Interruptions*)

श्री जीवन राय: भाषण का तो कोई सवाल ही नहीं है।
... (व्यवधान)...

We want a statement. We don't want any
speech. (*Interruptions*).

MR. CHAIRMAN: Please sit down...
(*Interruptions*).

SHRI ASHOK MITRA: Are you going to run
the postal services with the help of the Army?
(*Interruptions*).

MR. CHAIRMAN: Mr. Mitra, they met me in
the morning and I allowed them. That is why I
am calling Mr. Gurudas Das
Gupta... (*Interruptions*).

SHRI ASHOK MITRA: We want to know
from the Prime Minister... (*Interruptions*).

श्री नरेश यादव (बिहार): सभापति महोदय, प्रधान
मंत्री जी इस बारे में जवाब दें।... (व्यवधान)...

श्री ओंकार सिंह लखावत (राजस्थान): ये हड़ताल में
... (व्यवधान)...

MR. CHAIRMAN: Mr. Gurudas Das Gupta
and Mr. Nilotpal Basu met me and I told them
that I would permit them to raise this very issue
which you are *tmng*... (*Interruptions*).

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Sir, this morning I sought your permission to raise the Cauvery issue.. (Interruptions).

SHRI JIBON ROY: You are using Army against labour... (Interruptions)

SHRI GURUDAS DAS GUPTA (West Bengal): Sir, I want to speak on this...

MR. CHAIRMAN: What can I do? Your own party Members are not allowing you... (Interruptions)

श्री गोविन्दराम मिसी (मध्य प्रदेश): सर, ये हाउस में...(व्यवधान)...

SHRI S. VIDUTHALAI VIRUMBI: Sir, there is a hearing in the Supreme Court on 21st on the Cauvery water dispute...(Interruptions) We want to know what the response of the Central Government is...(Interruptions) We want some categorical assurance from the Government...(Interruptions)

श्री सनातन बिसि: सर, प्राइम मिनिस्टर को पहले बोलने दीजिए।...(व्यवधान)...

श्री नागमणि (बिहार): सभापति महोदय, पहले प्रधान मंत्री जी...(व्यवधान)...

SHRI GURUDAS DAS GUPTA: Sir, I may be allowed to speak... (Interruptions)

MR. CHAIRMAN: You decide amongst yourselves...(Interruptions)

श्री जलालुद्दीन अंसारी (बिहार): सर, प्रधान मंत्री जी हाउस में मौजूद हैं।...(व्यवधान)...

SHRI S. VIDUTHALAI VIRUMBI: Along with the postal strike, this issue also should be taken up...(Interruptions) We expect some response from the Prime Minister... (Interruptions)

SHRI ASHOK MITRA: You are going to run the postal services with the help of the Army! Is it what that the Army is meant for? (Interruptions)

MR CHAIRMAN: Mr Thirunavukkarasu, please go to your seat...(Interruptions)

MR. CHAIRMAN: Please go to your seats. (Interruptions)

SHRI S. VIDUTHALAI VIRUMBI: Sir, the 21st is approaching. The Central Government has to submit a scheme to the Supreme Court. We expect a categorical reply from the hon. Prime Minister. (Interruptions) Sir, in spite of repeated requests, no action has been taken by the Central Government. (Interruptions) No action has been taken by the Central Government. Therefore, we want a categorical reply from the hon. Prime Minister. What are they going to do regarding the submission of a scheme to the Supreme Court on the 21st. (Interruptions)

SHRI C.P. THIRUMAVUKKARASU (Pondicherry): Sir, the Government of India should submit a scheme regarding the Cauvery water on the 21st to the Supreme Court. (Interruptions) Sir, both the issues, the Cauvery water dispute and the postal strike, are important. (Interruptions)

SHRI S. VIDUTHALAI VIRUMBI: What is the decision of the Central Government? That is what we want to know from the hon. Prime Minister. The 21st is approaching. (Interruptions)

SHRI C.P. THIRUNAVUKKARASU: Sir, are they going to file a scheme (Interruptions)

SHRI S. VIDUTHALAI VIRUMBI: Sir, both, the postal strike and the river water issues are important. One is for workers and the other is for agriculturalists. (Interruptions)

SHRI GURUDAS DAS GUPTA: Sir, what should we do? (Interruptions)

MR. CHAIRMAN: My dear, you decide amongst yourselves. (Interruptions)

SHRI JANARDHANA POOJARY (Karnataka): It is nothing but fascism and dictatorship that you are using the Army. (Interruptions)

SHRI C.P. THIRUNAVUKKARASU: As far as the Cauvery issue is concer-

ncd....(Inieirptions) They have to submit a scheme on the 21st. (Interruptions)

SHRI S. VIDUTHALAI VIRUMBI: The 21st is approaching, Sir. The Central Government has to submit it. (Interruptions)

SHRI NILOTPAL BASU (West Bengal): Sir, we want the Prime Minister to react to it. (Interruptions)

MR. CHAIRMAN: Please. (Interruptions) let me tell you...(Interruptions) Mr. Basu, please sit down. (Interruptions) Please sit down. (Interruptions) Please sit down. (Interruptions) Please sit down.

In order to have an orderly raising of issues, we had decided that the issue of postal strike and the other issues will be raised one by one. On that understanding, I asked Mr. Gurudas Das Gupta to speak. Before your own party member speaks, everybody rises to raise the same thing. I think you should have faith in your Members. ...(Interruptions)...

SHRI DIPANKAR MUKHERJEE (West Bengal): Sir, we want only the Prime Minister. (Interruptions)

SHRI S. VIDUTHALAI VIRUMBI: Sir, in the morning I had requested for the suspension of the Question Hour. I had sought the permission to raise the Cauvery issue. But you directed me in your wisdom to raise this issue after the Question Hour. I am now seeking your permission. (Interruptions)

MR. CHAIRMAN: Hon. Members, as I told you I would call you one by one. Before I ask one Member to speak, ten Members of the same party stand up. (Interruptions)

SHRI JIBON ROY: Sir, the question has already been raised. Now, the Prime Minister should react. (Interruptions)

श्री सनातन बिसि: चेयरमैन सर, प्रधान मंत्री जी नहीं बोलेंगे क्या...(व्यवधान)...

MR. CHAIRMAN: Please sit down. (Interruptions)

श्री सी.एम. इब्राहीम (कर्नाटक): चेयरमैन सर, जब वे बोलना नहीं चाहते हैं तो आप क्यों फोर्स कर रहे हैं...(व्यवधान)...

श्री सनातन बिसि: सर, हम निवेदन करते हैं कि प्रधान मंत्री जी बोलें...(व्यवधान)...

You explain why you sent in the Army. (Interruptions)

SHRI JIBON ROY: It is the fate of the fundamentalist and communal forces that you have to rule with the help of the Army.

SHRI NARENDRA MOHAN (Uttar Pradesh): It is better that you allow him to speak as per the direction of the hon. Chairman. (Interruptions)

SHRI JOHN F. FERNANDES (Goa): Sir, I am on a point of order.

MR. CHAIRMAN: No point of order. As per the decision, I have asked Mr. Gurudas Das Gupta to speak first. Let me tell you. (Interruptions)

SHRI JIBON ROY: Gurudasji has not brought the Army. The Prime Minister has brought the Army...(Interruptions)...

SHRI ASHOK MITRA: Mr. Chairman, Sir, normally, we abide by your rulings; normally, we don't misbehave. But, this is an issue which affects poor.... (Interruptions)... of india(Interruptions)...

SHRI VAYALAR RAVI: (Kerala): The point is very simple, whether the Prime Minister is going to reply or not

MR. CHAIRMAN: Mr. Ravi, I am very much concerned about the health of Shri Ashok Mitra. Your colleague, Shri Nilotpal Basu was also to speak and then if the Government wanted to respond... (Interruptions)... That was decided ... (Interruptions)... It means...

श्री सनातन बिसि: बैठिए ना, प्रधानमंत्री जी बोलेंगे...(व्यवधान)...

SHRI S. VIDUTHALAI VIRUMBI: Sir, in the morning, I sought your permission to raise the Cauvery issue.

SHRI VAYALAR RAVI: Mr. Chairman, Sir, the Leader of the Opposition is on his legs...(Interruptions)...

SHRI NILOTPAL BASU: Sir, we don't want to speak because the Government is already aware of the issue...(Interruptions)...

MR. CHAIRMAN: Yes, the Leader of the Opposition.

THE LEADER OF THE OPPOSITION (DR. MANMOHAN SINGH): Mr. Chairman, Sir, the whole House is agitated about this prolonged strike by Postal employees. The country is being put to immense inconvenience and it is of utmost importance that an amicable solution to this grave problem is found without any further loss of time. We, therefore, request the hon. Prime Minister to assure the House that the Government is alive to the gravity of the problem and that an amicable solution will be found without use of coercive methods involving the use of the Army.

SHRI S. VIDUTHALAI VIRUMBI: Mr. Prime Minister, please respond to the Cauvery issue because that is also important. The Postal issue pertains to workers and the Cauvery issue pertains to agriculturists. ... (Interruptions...))

श्री सनातन बिसि: प्रधान मंत्री जी बोल रहे हैं। बैठिए।... (व्यवधान)...

प्रधान मंत्री (श्री अटल बिहारी वाजपेयी): सभापति महोदय, प्रतिपक्ष के नेता डा. मनमोहन सिंह जी ने जो कुछ कहा है उनकी चिंता से मैं अपने को संबद्ध करता हूँ। हड़ताल लम्बी चल रही है, हड़ताल जल्दी खत्म हो, कोई समझौते का रस्ता निकले, इसका लगातार प्रयत्न किया जा रहा है। लेकिन जब सदन में चर्चा हुई थी और लम्बी चर्चा हुई, हड़ताल के सभी पहलू यहाँ आए थे, तब हमारे प्रतिपक्ष के सदस्य सदन में उपस्थित नहीं रहे।

श्री नीलोत्पल बसु: जैसी भाषा बोली गई, उसके बाद उपस्थित रहना नामुमकिल था हमारे लिए। सरकार सुनना नहीं चाहती थी विरोधी पक्ष को... (व्यवधान)

Your Minister is having a confrontationist attitude. (Interruptions) She said categori-

cally that shC! wants to sensitise' the Opposition. (Interruptions)

श्रीमती कमला सिन्हा (बिहार): प्रधानमंत्री महोदय से मैं बहुत विनती के साथ यह कहना चाहती हूँ कि मंत्री जी ने जो उस समय बयान दिया, वह उचित नहीं था। जिस तरह से उन्होंने भाषा का इस्तेमाल किया था, वह बहुत दुःखद है।... (व्यवधान)

श्री राजूभाई ए. परमार (गुजरात): उन्होंने प्रेस्टिज इश्यु बना लिया है।... (व्यवधान)

श्री अटल बिहारी वाजपेयी: सभापति महोदय, कहने की आवश्यकता नहीं है कि इस सदन के कुछ माननीय सदस्यों के साथ हमारे मतभेद हैं। हमने अपील की थी कि आप हड़ताल पर मत जाइये, रास्ता निकाला जा रहा है लेकिन उस स्वीकार नहीं किया गया। अभी भी समझौता हो सकता है अगर डाक कर्मचारी हट छोड़ दें। मैं कहना चाहूँगा कर्मचारी काम पर वापिस आ जाएं और समझौते के लिए रास्ते खुल जाएं... (व्यवधान) लेकिन आज हड़ताल की ताजा स्थिति ... (व्यवधान)

SHRI SANATAN BISI: We want only one sentence answer. (Interruptions) एक ही चीज चाहते हैं कि आर्मी का इस्तेमाल नहीं होगा।... (व्यवधान)

SHRI GURUDAS DAS GUPTA: Will the Prime Minister yield for a minute? (Interruptions) Our point is not on the question whether the strike is right or wrong. That is not the issue. We have discussed that. We shall not discuss that now. (Interruptions) The main point that has agitated the entire House is the decision of the Government to call the military to break the strike. This is completely unprecedented. (..... Interruptions.....)

THE MINISTER OF COMMUNICATIONS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): Sir, (Interruptions)

SHRI GURUDAS DAS GUPTA: We want an answer from the hon. Prime Minister and not from Sushmaji. My point... (Interruptions.....) My point is, it reminds us of the Emergency. (Interruptions) If the Government takes to this

repressive nicasure, they will meet the same fate as other people did. (Interruptions)

SHRI JIBON ROY: Will they withdraw it or not? (Interruptions)

SHRI GURUDAS DAS GUPTA: If the Government takes to this repressive measure, they will meet the same fate as other people did. (Interruptions)

सभा के नेता (श्री सिकन्दर बख्त): सदर साहब, मुझे एक बात कहनी है। मुझे इस बात पर एतराज है... (व्यवधान)

श्रीमती सुषमा स्वराज: महोदय, सारे असत्य आरोप लगा दिए... (व्यवधान)

SHRI SIKANDER BAKHT: You cannot interrupt the House proceedings. (Interruptions) They cannot dictate to the House. (Interruptions) They cannot dictate to the House. (Interruptions)

SHRI DIPANKAR MUKHERJEE: You call the Army here. (Interruptions) You call the Army here also. (Interruptions) If you want to throw us out, throw us out. (Interruptions)

SHRI SIKANDER BAKHT: You cannot dictate to the House. (Interruption-i) You cannot dictate to the House. What is this? (Interruptions)

SHRI NILOTPAL BASU: You call the Army here also. (Interruptions)

SHRI SIKANDAR BAKHT: You cannot dictate to the House. (Interruptions)

THE MINISTER OF POWER (SHRI R. KUMARAMANGALAM): I do not think it is proper. (Interruptions)

SHRI SIKANDAR BAKHT: They cannot deprive the Minister from speaking. (Interruptions) You cannot dictate to the House. (Interruptions)

प्रो. विजय कुमार मल्होत्रा (दिल्ली): प्रधानमंत्री से पहले नहीं बोल सकते। (व्यवधान)

SHRI J. CHITHARANJAN (Kerala): Sir, the hon. Prime Minister has started giving a reply. Let him complete

...(Interruptions)...

SHRI JIBON ROY: Sir, the person who was across this side of this House is standing there... (Interruptions)...

SHRI SIKANDER BAKHT: Sir, the Minister wants to give the facts. Kindly allow her to say... (Interruptions)... You cannot stall the House like this... (Interruptions)...

SHRIMATI SUSHMA SWARAJ: Sir, I have not called the army... (Interruptions)...

श्री सिकन्दर बख्त: जो बेसिक सवाल है इनका आर्मी को बुलाने का, उसका जवाब सुष्मा जी ही दे सकती हैं।... (व्यवधान)

شری سکندر بخت: جو بیسک سوال ہے انکا
آرمی کو بلانے کا اسکا جواب سوشما جی ہی دے سکتی
ہیں۔۔۔ مداخلت۔۔۔

श्रीमती सुषमा स्वराज: हमने आर्मी को नहीं बुलाया है... (व्यवधान)

SHRI JIBON ROY: This is the face of fascism. This is the real face of fascis-m... (Interruptions)...

फासिज्म को चेहरा दिखा रहे हैं... (व्यवधान)

SHRI O. RAJAGOPAL (Madhya Pradesh): Sir, their only objective is to stall the. (Interruption)...

SHRI TRILOKI NATH CHATUR-VEDI (Uttar Pradesh): Sir, the policy of the Government is. (Interruption).... The hon. Prime Minister is kind enough to reply. (Interruption).... The hon. Prime Minister is kind enough to reply at the behest of Mr. Gurudas Das Gw^ta... (Interruptions).. There are disturbances even hen the hon. Prime Minister speaks ... (Interruptions)...

† [] Transliteration in Arabic Script

SHRI NILOTPAL BASU: We are not Interfering(Interruptions)..... Let the hon. Prime Minister complete his speech.

SHRI O. RAJAGOPAL: Let the hon. Minister reply about calling of army.... (Interruptions).....

SHRI S. R. BOMMAI: Sir, I am on a point of order(Interruptions).....

MR. CHAIRMAN: Please sit down.... (Interruptions) Please sit down....(Interruptions) No, no point of order. The whole purpose of what the hon. Members from the Opposition are saying is, the Minister, as has appeared in a section of the press, has said that they will use army, and I also thought it so. now, in fairness to parliamentary democracy and system, when the charge is against a Minister, and if you do not allow that Minister to speak, it is antiparliamentary and anti-democracy. ... (Interruptions)... No, please ... (Interruptions)... No. ... (Interruptions)... The House stands adjourned till 5 o'clock.

The House then adjourned at twenty-nine minutes past twelve of the dock.
5.00 P.M.

The House reassembled at five of the clock.
The Deputy Chairman in the Chair.

उपसभापति: आते ही आप...(व्यवधान) प्लीज, बैठिए...(व्यवधान)

SHRI RAMACHANDRAN PILLAI (Kerala): There is not even a single Minister, Madam.... (Interruptions).....

THE DEPUTY CHAIRMAN: Just one second(Interruptions).....

SHRI MD. SALIM (West Bengal): Madam, it has never happened in the history of Parliament ... (Interruptions)...

THE DEPUTY CHAIRMAN: I think, the quorum bell was not there (Interruptions)

SHRI MD. SALIM: The manner in which these people are trying to (Interruptions)

श्री संघ प्रिय गौतम (उत्तर प्रदेश): मंत्री जी आने वाले हैं। (व्यवधान)

उपसभापति: प्लीज बैठिए...(व्यवधान) मंत्री जी आ रहे हैं। ... (व्यवधान) अच्छा, मंत्री जी आ गए। बैठिए...(व्यवधान)

SHRI NILOTPAL BASU (West Bengal): Madam, this is pro-Parliament(Interruptions)..... This is pro-Parliament. You please give a ruling... (Interruptions)... We want to know ... (Interruptions)...

THE DEPUTY CHAIRMAN: Are you not tired since morning; The main thing is that the quorum bell did not ring. Generally, when the House convenes, there is a quorum bell. Perhaps the Minister did not know that you are here ... (Interruptions)..... बैठ जाइये...(व्यवधान) कैबिनेट मिनिस्टर भी आ गए हैं।... (व्यवधान)

SHRI VAYALAR RAVI (Kerala): Madam, before the adjournment of the House the prime minister was making a statement and he was responding to the points raised by the Members from this side, regarding the reported deployment of Army to break the postal strike. The whole House was agitated over the use of the Army to break the strike, which goes against every norm of the Constitution and the Fundamental Rights. When the Prime Minister was speaking, Shri Gurudas Das Gupta wanted to seek a clarification from the Prime Minister. He requested the Prime Minister to yield for a minute. The Prime Minister yielded when Mr. Gurudas Das Gupta was seeking a clarification, the Minister of Communications stepped into the house. Thereafter, she insisted that she should speak. The Prime Minister could not complete his statement. That was the position before the House adjourned (Interruptions)

THE DEPUTY CHAIRMAN: I have seen everything on the television. ... *(Interruptions)*...

SHRI VAYALAR RAVI: Let mc complete. Madam. My point is that the Prime minister left the House without completing his statement. Can a minister intervene like this and override the Prime Minister? Is it fair on the part of the Prime Minister to leave the house without completing his statement? So, Madam, we want a ruling from you that the Prime Minister should come back to the House and complete his statement.

SHRI GURUDAS DAS GUPTA: Madam, the point is like this ...*(Interruptions)*

THE DEPUTY CHAIRMAN: No, no. First, I should identify you. I have not yet identified you. Let me first deal with one matter. I have to go by the papers that are before me, that is, the discussion or the working of the Environment and Forest Ministry. Is the House willing to discuss that or not?

SOME HONOURABLE MEMBERS: No.

THE DEPUTY CHAIRMAN: First, let us go in an order that is, one person at a time. There is no need for everybody to get up. I can*(Interruptions)*

ONE HONOURABLE MEMBER: Not until the postal strike is solved.

THE DEPUTY CHAIRMAN: I can understand easily if one person gets up and says that. It carries as much weight as the opinion of the rest of the Members, unless there, is a voice of dissent. If everybody goes on saying the same thing it becomes difficult. Now, the Minister of. Communication is here *(Interruption)* There is no need*(Interruption)*

SHRI GURUDAS DAS GUPTA: I have a point of order. *(Interruptions)*

THE DEPUTY CHAIRMAN: Let me first ...*(Interruptions)*. Let me first restore order; then I will allow. अभी उनका

प्वाइंट ऑफ ऑर्डर सुनने के लिए ऑर्डर तो होना चाहिए ना हाऊस में। आप लोग बैठ जाइए, प्लीज बैठिए...*(व्यवधान)* आप पहले उनको सुन लें, फिर आपको हम बुला लेंगे...*(व्यवधान)*

श्रीमती सुषमा स्वराज: अगर मुझे बोलने दें तो बात ही खत्म हो जाएगी...*(व्यवधान)* आप मुझे बोलने तो दीजिए...*(व्यवधान)* आप मुझे बोलने का समय तो दीजिए...*(व्यवधान)*

THE DEPUTY CHAIRMAN: I will call you.

SHRI GURUDAS DAS GUPTA: I have got a point of order. *(Interruptions)*

THE DEPUTY CHAIRMAN: Just one second please. Let me hear Mr. Gurudas Das Gupta. *(Interruption)*. Have patience for your own colleagues. *(Interruptions)* I know, you have no patience for mc. *(Interruptions)* Please sit down.

अरे गुरुदास जी को बोलने दो ना...*(व्यवधान)* उनका हो जाए तो मैं आपको बुला लूंगी...*(व्यवधान)* आप बैठिए ना, वह खड़े हैं पहले से ...*(व्यवधान)*

श्री खान गुफरान ज़ाहिदी(उत्तर प्रदेश): पूरी बात को कहना चाहिए। प्रदानमंत्री जी नहीं आए...*(व्यवधान)*

THE DEPUTY CHAIRMAN: Do you want to open an argument?

SHRI GURUDAS DAS GUPTA: I have a point of order.

श्रीमती सुषमा स्वराज: उपसभापति जी, मैं यह कहना चाहती हूँ कि ...*(व्यवधान)*

उपसभापति: सुषमा जी, आप बैठ जाइए...*(व्यवधान)*

If you are keen to discuss this matter and if you want to have points of order, then you should tell me what you want to raise. But, I cannot allow five points of order or even two, because they will have no meaning. Let one point of order be there, because it is already there. Let him finish and after that, if you still want to say something, I will permit you. But, if you are going to have so many points of order, there will be disorder which we don't want.

आप बैठिए ना वहां...(व्यवधान) आप बैठिए ना पहले
...(व्यवधान)

SHRI GURUDAS DAS GUPTA: The point of order is like this *(Interruption)*

THE DEPUTY CHAIRMAN: I will allow you. *(Interruption)*

SHRI M. VENKAIAH NAIDU (Karnataka): The Chairman had asked the Minister of Communications to come and give her reply. Go through the record please. The chairman said this in the morning. *(Interruptions)*

THE DEPUTY CHAIRMAN: You want me to get up five times. It is very tiring. But, I want to say one thing. When I stand, I think you realise that there is something serious. The main thing is this. I know what happened in the house, I saw it on the TV. I know what ruling the chairman gave. *(Interruption)* I will permit you.

श्रीमती सुषमा स्वराज: मैडम, डिस्कशन ऑन प्वाइंट ऑफ ऑर्डर के लिए कुछ बचा ही नहीं है...(व्यवधान) आप मुझे 2 मिनट तो दीजिए...(व्यवधान)

THE DEPUTY CHAIRMAN: I will allow you.....*(Interruptions)* I will allow the Minister. *(Interruptions)* What is this 'No' ? Don't you want me to speak? *(Interruptions)* Then the 'No' was not for the Chair. Please*(Interruptions)* Mr. Gurudas Das Gupta had requested me for a point of order. Now, what happened in the morning? The House was adjourned. Now, the House has resumed. We were to discuss the Environment and Forest ministry. The House has decided not to discuss this and to continue to discuss what was left over. So, Mr. Gurudas Das Gupta, please make your point of order very briefly. I would request everybody*(Interruptions)* If you want to discuss the matter on a point of order, let us put it on record that we will only discuss points of order today.

SHRI GURUDAS DAS GUPTA: Madam, my point of order is like this. There was a reference today regarding Government's decision, as reported in the

press, that the Army is being called to sustain the postal service after it had collapsed because of the strike. When the reference was made, after the whole House was agitated and the hon. Prime Minister was requested to make Government's position clear, the Prime minister was on his legs. He had been making his submission. After a minute or two, when I requested the Prime Minister to kindly yield, the hon. Prime Minister had kindly agreed to yield. I requested the Prime Minister to let the House know Government's decision, as reported in the press, regarding calling of the Military.

He was on his legs and he was on the point of giving the answer. At that point of time, the hon. Minister of Communications entered the House and somehow, I do not know why and how*(Interruptions)*

PROF. VIJAY KUMAR MALHOTRA: You cannot go on like this. *(Interruptions)*

THE DEPUTY CHAIRMAN: Mr. Malhotra-a, please, sit down.

PROF. VIJAY KUMAR MALHOTRA: The CPI(M) Members did not allow him to speak. *(Interruptions)*

उपसभापति: मल्होत्रा जी, बैठिए।...(व्यवधान)

Mr. Malhotra, I am sorry, you are not sitting in the Chair. The point of order is not addressed to the Treasury benches. The point of order is addressed to the Chair. I think, the Chair is quite competent to deal with it. If I feel that he is making a wrong point of order, I will deal with it. You should have trust in me.

Secondly, I very clearly said that I saw the entire proceedings of what happened in the House and I know the Chairman's ruling and what happened in the morning and how and why the House was adjourned. I would, like to say that on what happened in the morning, Mr. Gurudas Das Gupta Ji, I cannot give a ruling.

SHRI GURUDAS DAS GUPTA: Madam, I have not yet concluded.

THE DEPUTY CHAIRMAN: Just one second. I am saying so because after the Chairman's ruling, no other ruling can be given. So, there is no point of order on what happened in the morning, because I will not comment anything on it. I will only say, now that we are starting afresh and the Minister is here, let her speak.

SHRI GURUDAS DAS GUPTA: Madam, my point of order is like this.

श्री खान गुफरान ज़ाहिदी: ...**(व्यवधान)** चेयरमैन की रूलिंग यह नहीं थी...**(व्यवधान)**

उपसभापति: सुनने दीजिए क्या प्वाइंट ऑफ आर्डर है।...**(व्यवधान)**

SHRI GURUDAS DAS GUPTA: My point of order is this. Since the matter remains inconclusive, ^since the Prime Minister could not or did not conclude his statement or submission on the matter raised, it is appropriate that not the Minister in charge of the Department, but the Hon. Prime Minister should come and make the position clear. It was an inconclusive statement of the Prime Minister. Madam, I want your ruling. It was an inconclusive statement of the hon. Prime Minister. Therefore, it is in the fitness of things that the hon. Prime Minister comes and makes his submission. *(Interruptions)*

THE DEPUTY CHAIRMAN: Just one thing, please. This is your submission. I cannot give a ruling on your submission. Your request for the Prime Minister to come over to the House has been heard by me and by the Treasury benches. They can convey the sentiments of the House to the Prime Minister. *(Interruptions)* Just one second. This is how we have been functioning. Now, the Minister is here. Let her say what she wants to say by the time the Prime Minister comes. *(Interruptions)*

SHRI S.R. BOMMAI (Karnataka): Madam, I am on a point of order. *(Interruptions)*

प्रो. विजय कुमार मल्होत्रा: मैडम, न इन्होंने सुबह बोलने दिया, न इस वक्त बोलने दिया। and the Chair made a statement.

अगर यह नहीं बोलने देते तो यह टोटल एंटी डेमोक्रेटिक है।...**(व्यवधान)**

He said, in the democratic process, the Minister has to make a statement.

श्रीमती सुषमा स्वराज: मैडम, अगर आप मुझे दो मिनट बोलने दें तो यह सब खत्म हो जाएगा।...**(व्यवधान)** मैं हड़ताल कंकलूड करके आई हूँ, हड़ताल खुल गई है, हड़ताल कॉल ऑफ हो गई है।

उपसभापति महोदया, ये चर्चा को इनकनक्लूसिव कह रहे हैं, मैं हड़ताल खत्म कराकर आई हूँ...**(व्यवधान)** अब तो मुझे बोलने दीजिए...**(व्यवधान)** अगर ये हड़ताल खत्म करने में इंड्रस्टेड नहीं हैं तो अलग बात है ...**(व्यवधान)** हड़ताल खत्म हो गई...**(व्यवधान)**

The strike has been called off. ... *(Interruptions)*...

The strike has been called off. ... *(Interruptions)*...

THE DEPUTY CHAIRMAN: Please sit down. Please take your seats. Mr. Salim, please sit down.

SHRIMATI SUSHMA SWARAJ: The strike has been called off. हड़ताल खत्म हो गई ...**(व्यवधान)**

THE DEPUTY CHAIRMAN: Just one second. You should address the Chair, not her ...*(Interruptions)*... I am not permitting you. I know that since morning you have been agitated. I am not going to comment whether it is right or wrong. But I would say that you are agitated. Now the Minister of Communications has brought some statement with her. Unfortunately, she was holding it upside down. ... *(Interruptions)*...

श्रीमती सुषमा स्वराज: महोदया, मैं यह कहना चाहती हूँ कि ...**(व्यवधान)**

THE DEPUTY CHAIRMAN: She wants to make some statement. Let her make it...*(Interruptions)*...

श्रीमती सुषमा स्वराज: हड़ताल खत्म हो गई
...(व्यवधान)

The strike has been called off.

PROF. VIJAY KUMAR
MALHOTRA: Madam Deputy
Chairman, you gave your ruling, but they are
not listening to you. ... (Interruptions)...

SHRI MD. SALIM: Madam, I am on a
point of order. I would like to know whether
the Secretariat has received any notice about
the statement which the Minister of
Communications is going to make in this
House. There is a procedure for it.
...(Interruptions)...

THE DEPUTY CHAIRMAN: Let me tell
the procedure...f/nrerrMprJon,jJ... I would
like to remind the hon. Minister about the
procedure. If you want to make a statement on
something which has happened outside the
House, you should have written to the hon.
Chairman for his permission.
...(Interruptions).... Just one second. I am just
telling the procedure. You should have
written to the hon. Chairman that you want to
make a statement on the floor of the House
and the Chairman will permit you. There is no
problem because the Government has a right
to come to the House at any time to make a
statement. But for that there is a certain
procedure. The Minister just can't get up and
say, "I want to make a statement", because we
have already some other business listed.
When it was decided not to discuss the issue,
some Members were agitated, and the hon.
Chairman had to adjourn the House. If the
Minister wants to make a fresh statement in
the House, she should write to the hon.
Chairman that she wants to make a statement.
Till such time, I will adjourn the House for
half-an-hour. After getting permission from
the hon. Chairman, you can come back and
make the statement. In this House, there is a
procedure. If a Minister makes a statement,
Members have a right to seek clarifications on
that. So, it should come in a proper order. So,
I will adjourn the House for half-an-hour.

The House then adjourned at twenty
minutes past five of the clock.

The House re-assembled at fifty minutes
past five of the clock, the Deputy Chairman
in the Chair.

श्री महोम्मद सलीम: मैडम, आज हमने सारा दिन
प्राइम मिनिस्टर साहब को सुनने के लिए बर्बाद
किया।...(व्यवधान)

{شری محمد سلیم: میڈم آج ہم نے سارا دن
پرائم منسٹر صاحب کو سننے کے لئے برباد کیا۔۔۔}

श्री दीपांकर मुखर्जी (पश्चिमी बंगाल): हम प्राइम
मिनिस्टर साहब को सुनना चाहते हैं ... (व्यवधान)
उपसभापति: अभी आप बैठिए वह बोल रहे
हैं...(व्यवधान)

SHRI MD. SALIM: Before the
adjournment also, it was indicated that they
would inform the Prime Minister. And we
expect the Prime Minister to come.
(Interruptions)

SHRI NILOTPAL BASU: The whole issue
is, the Prime Minister could not complete his
speech. Madam. It is a matter of procedure.
(Interruptions)

SHRI JOHN F. FERNANDES: Madam, it
is not a matter of the Ministry of
Communications alone. The Defence
Ministry is also involved. These are the two
Ministries which are involved in the postal
strike. (Interruptions) Because there were
allegations in the morning, rightly, the Prime
Minister made a statement. (Interruptions).
As two Ministries are involved, I think it is
appropriate for the Prime Minister to come
and make a statement and settle the issue.
(Interruptions)

SHRI PRANAB MUKHERJEE (West
Bengal): Madam, a situation has been created
which should not have been there. Normally,
in this House, we have listened to the Prime
Minister, to the

† [] Tansiliteration in Arabic Script

Leader of the House, or the Leader of the Opposition,

without any interruption. When the House was adjourned in the morning, the Prime Minister was on his legs but he could not complete his speech. Graciously, he yielded to the request of Mr. Gurudas Das Gupta. But, after that, he could not complete his observations. It would be in the fitness of things if he comes and completes. Most respectfully, through you. Madam, I would like to submit to the Leader of the House, let the Prime Minister come and make his observations so that this impasse could be overcome. Madam, this is my submission to the Government through you.

सभा के नेता (श्री सिकन्दर बख्त): सदर साहिबा, मैं प्राइम मिनिस्टर साहब को लोकेट करने की कोशिश करता हूँ कि वह कहाँ है।

سکندر

شری

بخت نیتا سدن: صدر صاحبہ میں پرائم منسٹر صاحب کو لوکیٹ کرنے کی کوشش کرتا ہوں کہ وہ کہاں ہیں۔

I will try. In the meanwhile, let her make her statement. *(Interruptions)*.

SHRI H. HANUMANTHAPPA (Karnataka): The House cannot sit idle. It has to be adjourned. *(Interruptions)*.

THE DEPUTY CHAIRMAN: Before I adjourn the House, I would say this. The Minister wanted to make a statement. I told her that according to the procedure of the Rajya Sabha, she should write to the hon. Chairman for permission to make a statement because the Government could come and make a statement any time during the day when the House is in Session, but according to the procedure. The Minister for Communications, Sushmaji, has written to the Chairman and the Chairman has permitted her to address the House. While Mr. Sikander Bakht has gone to

get the Prime Minister, would you like her to make the statement?

SHRI MD. SALIM: Let the Prime Minister come.

PROF. VIJAY KUMAR MALHOTRA: Madam, may I make a submission?

बार-बार आपने उनकी बात सुनी, मेरी एक बात सुन लीजिए सुबह प्राइम मिनिस्टर बोल रहे थे, चेयरमैन साहब ने उस वक्त उनको-प्राइम मिनिस्टर साहब के आने के बाद जब सुषमा जी आयीं तो उनको कहा कि आप बोलिए...(व्यवधान)

आप अपनी बात कहिए। आपने अपनी बात कह ली है, अब मुझे बोलने दीजिए...(व्यवधान)... प्राइम मिनिस्टर साहब ने जब उन्होंने कहा कि सुषमा जी, आप बोलिए—चेयरमैन ने उनको उधर से देखा या न देखा हो और चेयरमैन साहब ने उनसे कहा कि आप बोलिए।

SHRI KHAN GHUFRAN ZAHIDI (Uttar Pradesh): You have heard it. We have not heard it.

प्रो. विजय कुमार मल्होत्रा: और उन्होंने कहा कि मेरी रूलिंग है कि मिनिस्टर बोले।

उन्होंने कहा कि मेरी रूलिंग है कि मिनिस्टर बोलें और उनकी रूलिंग के बाद भी बोलने न देना How can we run the House like this? कहा कि आप उन्हें बोलने दें और उसके बाद भी मान नहीं रहे हैं, न आपकी बात मान रहे हैं, न चेयरमैन साहब की बात मान रहे हैं।

You can inquire this thing from the Chairman.

श्री मोहम्मद सलीम: चेयरमैन साहब ने क्या कहा है उसके बारे में प्रो. विजय कुमार मल्होत्रा जी क्या बोलेंगे...(व्यवधान)...

شری محمد سلیم: چیئر مین صاحب نے

کیا کہا ہے اسکے بارے میں پروفیسر جے کمار ملہوترہ

جی کیا بولیں گے...مداخلت...)

† [] Transliteration in Arabic Script

† [] Transliteration in Arabic Script

प्रो. विजय कुमार मल्होत्रा: चेयरमैन साहब से पूछ लीजिए।

They did not allow the Leader of the Opposition to speak? They did not allow anybody to speak. {Interruptions}.

उपसभापति: चेयरमैन साहब की बात सब मानते हैं। मेरी बात सब मानते हैं। मगर एक सेंटिमेंट की बात है, उन लोगों को उन्होंने नहीं देखा। आप कह रहे हैं। आपका परसेप्शन है कि ऐसा हुआ... (व्यवधान)...

प्रो. विजय कुमार मल्होत्रा: आज सुबह इन्होंने सीपीआई मेम्बर को नहीं बोलने दिया, डा. मनमोहन सिंह जी को नहीं बोलने दिया...

उपसभापति: मिस्टर मल्होत्रा, प्लीज।

श्री विजय कुमार मल्होत्रा: लीडर ऑफ दी अपोजीशन मनमोहन सिंह जी को नहीं बोलने दिया, गुरुदास दासगुप्त जी को नहीं बोलने दिया और किसी को नहीं बोलने दिया। ... (व्यवधान) ... अब हमें नहीं बोलने दे रहे हैं। ... (व्यवधान) ...

श्री मोहम्मद सलीम: आप चेयरमैन साहब से बात कर लीजिए। ... (व्यवधान) ...

{श्री محمدसलیم: آپ چیئرمین صاحب سے بات کر لیجئے۔۔۔ مداخلت۔۔۔}

प्रो. विजय कुमार मल्होत्रा: उनको नहीं बोलने दिया, हमें नहीं बोलने दे रहे हैं... (व्यवधान)...

THE DEPUTY CHAIRMAN: Mr. Malhotra, let us not bring the Chairman into any controversy. He presided over the House in the morning. Whatever you say, it is your perception. Whatever they say, it is their perception. Now, they feel that the Prime Minister should address them and Shri Sikander Bakht Ji has gone to get the Prime Minister. That is all. Why is there any controversy? {Interruptions}.

† [] Transliteration in Arabic Script

श्री मोहम्मद सलीम: मैं सिर्फ यह कहूंगा कि श्री वेंकैया नायडु जी इस सदन में आने के बाद सिकन्दर बख्त से आप कुछ सोख सकते थे, उनसे बजाय दूसरों से सीख रहे हैं... (व्यवधान) ... यह दिक्कत हो रही है। ... (व्यवधान) ...

{شری محمدسلیم: میں صرف یہ کہونگا کہ شری وینکیانائڈو جی اس سدن میں آنے کے بعد سکندر بخت صاحب سے آپ کچھ سیکھ سکتے تھے۔ ان کے بجائے دوسروں سے سیکھ رہے ہیں۔۔۔ مداخلت۔۔۔ یہ دقت پوری ہے۔۔۔ مداخلت۔۔۔}

SHRI M. VENKAIAH NAIDU. Madam, do they want a solution to the problem or do they want to stand on a false prestige? {Interruptions}. Madam, She is a Minister {Interruptions}. They do not want to hear the Minister. {Interruptions}.

श्री जितेन्द्र प्रसाद (उत्तर प्रदेश): आप दस मिनट के लिए हाउस एडजर्नड कर दीजिए।

उपसभापति: क्या प्राइम मिनिस्टर आ रहे हैं?

श्री सिकन्दर बख्त: प्राइम मिनिस्टर जी आ रहे हैं। मैंने उनको बता दिया है।

{श्री سکندر بخت: نیتا سدن: پرائم منسٹری آرہے ہیں۔ میں نے ان کو بتا دیا ہے۔}

THE DEPUTY CHAIRMAN: Would you run the House in vacuum?

श्री ओंकार सिंह लखावत (राजस्थान): महोदया, जब मंत्री महोदय को अपनी बात कहने का अवसर नहीं दे रहे हैं तो दूसरा बिजनेस कैसे होगा? नहीं यह नहीं चलेगा। मैं चेयर को एड्रेस कर रहा हूँ। यह क्या बात हुई? ... (व्यवधान) ...

श्री मोहम्मद सलीम: जब तक प्रधान मंत्री जी नहीं आते क्या सिकन्दर बख्त साहब बोलेंगे...(व्यवधान)...

{**श्री محمد سلیم:** جب تک پردہان منتری جی نہیں آتے کیا سکندر بخت صاحب بولیں گے۔۔۔}

श्री सिकन्दर बख्त: सलीम, सलीम ... (व्यवधान)...

{**نیتا سدن [شری سکندر بخت]:** سلیم۔۔۔ {**مداخلت:**۔۔۔}

उपसभापति: लीडर ऑफ द हाउस बोल रहे हैं। हम लोग जरा सुन लें कि वह क्या कह रहे हैं। जी बोलिए।

श्री सिकन्दर बख्त: महोदया, मैं तो खाली इतना कह रहा था कि आप लोगों का हुक्म मानकर मैंने प्राइम मिनिस्टर साहब को तलाश किया, वह आ रहे हैं। फिर ऊधम काहे का!...(व्यवधान)...

{**نیتا سدن [شری سکندر بخت]:** مہودے میں تو خالی اتنا کہہ رہا تھا کہ آپ لوگوں کا حکم مان کر میں نے پرائم منسٹر صاحب کو تلاش کیا۔ وہ آرہے ہیں۔ پھر ادھر کا ہے۔۔۔ {**مداخلت:**۔۔۔}

SHRI MD. SALIM: Madam, after listening to us, the Leader of the House took the trouble of getting the Prime Minister to this House. हम उनको थैंक्स देने के लिए रिजोल्यूशन कर रहे हैं कि पूरा हाउस सिकन्दर बख्त साहब का शुक्र गुजार है।

{**ہم ان کو تھینکس دینے کے لئے ریزولوشن کر رہے ہیں کہ پورا ہاؤس سکندر بخت صاحب کا شکریہ ادا کرے۔۔۔}**

†[]Transliteration in Arabic Script

श्री सिकन्दर बख्त: तुम्हारा थैंक्स का सिलसिला भी इतनी नजाकत से होता है कि कयामत नजर आती है।

{**نیتا سدن [شری سکندر بخت]:** تمہارا تھینکس کا سلسلہ بھی اتنی نزاکت سے ہوتا ہے کہ قیامت نظر آتی ہے۔}

उपसभापति: आई फील, मेरे ख्याल में सिकन्दर बख्त साहब शुक्रिया इस तरीके से करना पसन्द करेंगे कि दुबारा इस तरह का माहौल न हो। वह सबसे बड़ा शुक्रिया होगा। आप जरा गुस्सा कम करें।

श्रीमती कमला सिन्हा: सिकन्दर बख्त साहब भी प्रोमिस करें कि इस तरह का मौका नहीं आएगा हाउस में।

प्रो. विजय कुमार मल्होत्रा: यह आपकी वजह से है।

श्रीमती कमला सिन्हा: जी नहीं, हमारी वजह से नहीं। यह बात न कहें।...(व्यवधान)...

श्री मोहम्मद सलीम: अगर डिफेंस मिनिस्टर होने की कोशिश नहीं करते, फौज से परहेज करते हैं तो ऐसे हालात कभी नहीं पैदा होते यहां पर।

{**श्री محمد سلیم:** اگر ڈیفینس منسٹر ہونے کی کوشش نہیں کرتے۔ فوج سے پرہیز کرتے ہیں تو ایسے حالات کبھی پیدا نہیں ہوتے۔ یہاں پر۔}

उपसभापति: इस हाउस में इस बात पर भी लम्बी चर्चा हो जाती है कि हमको क्या करना चाहिए।

We can have a full-dty discussion on what we should do and what we should not do: Should we adjourn the House for lunch or should we into adjourn the House for lujKb, should we adjourn the

तो इसमें ही बहस हो जाती है तो हम लोग तो रियल पलिटिशियन हैं।

Let her make a statement till the Prime Minister comes. (Interruptions).

श्री मोहम्मद सलीम: मैडम, हंगामा होने के बाद भी मेम्बर्स बोल रहे हैं। राज्य सभा में इतने सदस्य बैठे हैं, कोई हंगामा नहीं है, प्रधान मंत्री जी आएंगे, उनका इन्तजार हो रहा है। यह भी इसी सदन में हो सकता है।

اشری محمد سلیم: میڈم۔ ہنگامہ ہونے کے بعد بھی ممبرس بول رہے ہیں۔ راجیہ سبہ میں اتنے سے سے بیٹھے ہیں۔ کوئی ہنگامہ نہیں ہے۔ پردھان منتری جی آئیں گے ان کا انتظار ہو رہا ہے۔ یہ بھی اس سدن میں ہو سکتا ہے۔

उपसभापति: हंगामा मत करिएगा।

श्री गोविन्दराम गिरी: मैडम ने अभी बोलने के लिए कहा, उनको बोलने दीजिए।

श्री संजय निरुपम (महाराष्ट्र):

उपसभापति: नहीं, अभी कोई टिप्पणी नहीं, नो टिप्पणी हियर।... (व्यवधान)...

श्री संजय निरुपम:**

उपसभापति: ये सब रिकार्ड में नहीं जा रहा है। देखिए एक मिनट रुकिए। यहां हाउस में अलग-अलग प्रकार के परस्पन्स होते हैं आइडियोलोजिज होते हैं, व्यूज होते हैं। आपने खुद ही कहा कि आप नए सदस्य रहे हैं। आपने इस हाउस की हालत नहीं देखी है।... (व्यवधान)...

श्री संजय निरुपम:**

उपसभापति: सुनिए, यहां मेम्बर इस जीने के ऊपर सारा-सारा दिन आराम से सीटें छोड़कर बैठे रहते थे, वह भी देखा है। इसलिए आप ऊपर वाले का शुक्र अदा कीजिए वह नहीं हो रहा है। इतनी गरमा-गरमी चलती

†[]Transliteration in Arabic Script

**no recorded

है। उसमें कुछ फर्क नहीं है और अब आप उसमें कुछ तेल वगैरह मत छिड़किए आग बुज गई है।

श्री संजय निरुपम: * *

उपसभापति: हां, आप भी उसमें शामिल हैं। ... (व्यवधान) ... दो-तीन दिन हाऊस चलने ही नहीं दिया गया। अभी भी हाऊस में ... (व्यवधान) ...

श्री ओंकार सिंह लकावत: यहां मंत्री हैं, उनका विभाग है... (व्यवधान) ... मेरा निवेदन है कि उनको भी सम्मानपूर्वक अपनी बात कहने का अवसर दिया जाए। चाहे प्रधान मंत्री के बाद दें... (व्यवधान) ... हमने भी सुनी है... (व्यवधान) ...

उपसभापति: देखिए सुषमा जी, इस हाउस की बड़ी प्यारी सदस्या रही हैं। वे हम लोगों को छोड़कर लोक सभा में चली गई हैं। आप सब लोग उनकी सुनते थे। वे पहले इधर बैठती थीं। ये भी ओपोजिशन में रहना जानती हैं। उनको पता है, उनमें साहस है। आप अभी आए आपको मालूम नहीं कि ये जो इधर बैठे हैं उधर बैठकर कितना देखते थे, तो वह साहस भी है उनमें।

श्री सिकन्दर बख्त: उसकी जगह अंजुमन में बदल गई लेकिन मुझे प्यारी लफूज पर एतराज हो गया।

اشری سکندر بخت: انیتا سدن: اس کی جگہ

انجمن میں بدل گئی لیکن مجھے پیاری لفظ پر اعتراض ہو گیا۔۔۔۔۔

उपसभापति: जब और कितना टाइम लगेगा?

We cannot sit in a vacuum. I will adjourn the House till the Prime Minister comes. . . . (Interruptions). . . I can adjourn the Hosue till the Prime Minsiter comes. . . (Interruptions). . . I don't know when he will come.

प्रो. विजय कुमार मल्होत्रा: इन्वायरमेंट पर बहस शुरू करो... (व्यवधान)...

श्री मोहम्मद सलीम: सिकन्दर बख्त जी ने जो कहा है उस पर अपनी रूलिंग दीजिए।

اشری محمد سلیم: سکندر بخت جی نے جو کہا

ہے اس پر اپنی رولنگ دیجئے۔۔۔۔۔ مداخلت۔۔۔۔۔

प्रो. विजय कुमार मल्होत्रा: इन्चायरमेंट पर डिस्कशन शुरू कर दीजिए...(व्यवधान)...

THE DEPUTY CHAIRMAN: No; I think, it is too late for the discussion. Let us be very serious about it. We have enough laughter and jokes.

श्री खान गुफरान जाहिदी: मैडम, अब उस वक्त तक कोई आइटम न लिया जाए जब तक हाऊस परमिट न करे।...(व्यवधान)...

THE DEPUTY CHAIRMAN: We can't sit in a vacuum in the House. The House cannot sit without any business. So, we can wait in the Chamber. I will ! come back after ten minutes. We can adjourn the House for ten minutes, and we will wait for the Prime Minister. I adjourn the House for ten minutes.

The House then adjourned at four minutes past six of the clock.

The House reassembled at fourteen minutes past six of the clock. The Deputy Chairman in the chair.

उपसभापति: एक घंटे में यह तीसरी दफा, चौथी दफा है। प्रधानमंत्री जी को आपने बुलाया है। क्या करना है, उनकी सुन लीजिए। प्रधानमंत्री जी आप पूछ लीजिए कि आपको क्यों बुलाया है।

मैं आपको संक्षेप में बता दूँ। यह कह रहे थे, कुछ लोगों को शिकायत थी कि सुबह आप कुछ कहना चाह रहे थे। आप गुरुदास दासगुप्त जी के कहने पर बैठ गए थे और आपकी बात पूरी नहीं हो पाई थी। जो आप कहना चाह रहे थे, वह सुनना चाहते हैं। इतना उत्सुक है यह हाऊस प्रधानमंत्री का भाषण सुनने के लिए।

RE.POSTAL STRIKE

प्रधानमंत्री (श्री अटलबिहारी वाजपेयी): उपसभापति जी, मैं सदन का आभारी हूँ कि वह मेरी अधूरी बात को पूरे रूप में सुनना चाहते हैं। मेरे कारण जो असुविधा हुई है, उसके लिए भी मुझे खेद है। सवेरे जब डाक हड़ताल का सवाल उठाया गया था तो मैं यह कहने के लिए खड़ा हुआ था कि हड़ताल की ताज़ा स्थिति के बारे में सारे तथ्य एकत्र किये जाएंगे और फिर सदन के सामने एक वक्तव्य के रूप में दोपहर को या शाम को जब समय होगा तब उपस्थिति किये जाएंगे। लेकिन यह बात मैं पूरी नहीं कर पाया था। यह बात सही है। इसी बीच में संचार मंत्री आ गई। मैंने समझा कि उनका विभाग है वह उसको सम्भालें और मैंने उनके

लिए स्थान छोड़ दिया क्योंकि वह ताज़ा स्थिति से परिचित हैं, वह ताज़ा स्थिति से निबट रही हैं। वह हड़ताल किसी तरह से समाप्त हो, इसके लिए कर्मचारियों से लगातार बातचीत का सिलसिला जारी रखे हुए हैं।...(व्यवधान)...

उपसभापति: सर, लेडीज़ कस्ट वाली बात भी होगी।

प्रधानमंत्री (श्री अटलबिहारी वाजपेयी): मैं यही कहना चाहता था और अब तो मुझे खुशी है कि हड़ताल वापिस हो गई है। मैं यह आश्वासन देना चाहता हूँ कि हड़ताल के लिए किसी भी कर्मचारी का विक्टिमाइजेशन नहीं होगा।

THE DEPUTY CHAIRMAN: Now all of you should thank the Prime Minister because he came here. Now Shrimati Sushma Swaraj.

SHRI JOHN F. FERNANDES (GOA): Madam, is it a *suo moto* statement?

THE DEPUTY CHAIRMAN: It is not a *suo moto* statement. She is just informing the House about the latest position. There will be no clarifications. There is no need for clarification.

संचार मंत्री (श्रीमती सुष्मा स्वराज): उपसभापति महोदया, कई बार समय इतनी तेज गति से दौड़ता है कि सुबह की घटना भी शाम को बासी हो जाती है। आज सुबह माननीय सदस्यों ने कुछ मुद्दे बहुत उत्तेजना में उठाए थे लेकिन दोपहर बाद की घटनाओं ने उन्हें इनफ्रुकुयस कर दिया क्योंकि हड़ताल वापिस हो गई और उसका संतोषजनक समाधान निकल आया। मेरे हाथ में सेक्रेटरी जनरल, नेशनल फेडरेशन आफ पोस्टल इम्प्लाइज़ डी.आर. भटनागर और सेक्रेटरी जनरल फेडरेशन आफ नेशनल पोस्टल आर्गेनाइजेशन श्री जी.के. पदमानाभन, दोनों का संयुक्त रूप से हस्ताक्षर किया गया वक्तव्य है जिसके माध्यम से मैं सदन को अवगत कराना चाहती हूँ। उन्होंने लिखा है —On 15.7.1998, the Joint Council of Action had a very fruitful discussion with the Chairman and members of the Postal Board. On 16.7.1998, the Joint Council of Action met the hon. Minister of Communications and she appealed to the unions to have full faith in her and assured sympathetic and peditious